

Notification No. 56 /2005-Customs (N.T.)

14th July, 2005

In exercise of the powers conferred by sub-section (1) of section 4 of the Customs Act, 1962 (52 of 1962), the Central Board of Excise and Customs hereby appoints the Commissioner of Customs (Import), Nhava Sheva , to act as Commissioner of Customs (Port-Import), Kolkata , for the purposes of adjudicating the matters relating to Show Cause Notice pertaining to M/s Frost International Ltd, 402-403, Kalpana Plaza, 24/147-A, Birhana Road, Kanpur and Others, issued, vide, F.No. DRI/BZU/F/06/2004/1633 to 1643, dated the 3rd March, 2005, by the Additional Director General, Directorate of Revenue Intelligence, Mumbai Zonal Unit, 1st floor, Construction House, Walchand Hirachand Marg, Ballard Estate, Mumbai.

F.NO.437/8/2005-CUS.IV